

**Defective Case Register from 2026-05-29 to 2026-05-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/15893/2026	JUGALA KISHORE PANDA	2026-05-29	Mobile No. of Informant mentioned in Annexure-1 (pg. 13) not redacted.
2	D-BLAPL/15815/2026	SOUBHAGYA KUMAR DASH	2026-05-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of Annexures-1 2 and 4 disclosing the name of Informant/Victim be kept in cover.2. Paragraph no. not correctly furnished in declaration.
3	D-BLAPL/15833/2026	ARIJEET MISHRA	2026-05-29	14-NOT PROPERLY INDEXED.
4	D-BLAPL/15803/2026	SURYAKANTA DWIBEDI	2026-05-29	1. As per Index, Annexure-3 not described in the petition.
5	D-ABLAPL/15887/2026	ABHISHEK DASH	2026-05-29	1. As per Index, Annexure-3 not described in the petition. 2..Subject Code incorrectly Mentioned
6	D-BLAPL/9695/2026	PRADIP KUMAR MALLICK	2026-05-29	i) Annexure -2 mentioned in para-8 of the petition not tally with Index and Book mark.ii) Code not correctly mentioned in I.A. no.395/ 2026.iii) Code not mentioned in I. A. no. 230/ 2026.
7	D-ABLAPL/15771/2026	HEMANT KUMAR TRIPATHY	2026-05-29	YEAR OF THE P.S / C.T. CASE NOT CORRECT IN PRAYER OF PETITION.
8	D-CRLMC/15592/2026	PRAVASH CHANDRA JENA	2026-05-29	1. Certified copy of Annex-1 not filed.
9	D-CRLMC/15621/2026	RAMESH CHANDRA BEHERA	2026-05-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
10	D-ABLAPL/15871/2026	GOKULANANDA SAHU	2026-05-29	1. After page no.28 not properly rotate.
11	D-ABLAPL/15876/2026	SANGRAM KESHARI ROUT	2026-05-29	1. Page no.9 not neat and legible.
12	D-BLAPL/15847/2026	ANKANN PANDA	2026-05-29	1.Name of the petitioner not correctly mentioned in v.nama. 2. Signature of the Deponent and Jailer attestation not furnished in V.nama.
13	D-ABLAPL/15644/2026	PRAVAT KUMAR MOHANTY	2026-05-29	Age of petitioner No. 4 not mentioned in C.title.
14	D-BLAPL/15862/2026	GIRIJA SANKAR NAYAK	2026-05-29	1. Index not filed.
15	D-BLAPL/15936/2026	ASHOK KUMAR SARANGI	2026-05-29	i) C.Copy / Free copy of rejection order not filed.ii) For further S.R. after removal of defect. iii).Subject Code incorrectly Mentioned
16	D-WP(C)/23582/2026	SUBHADUTTA ROUTRAY	2026-05-29	Page nos. 40 41 and 108 not correct.
17	D-BLAPL/15863/2026	HAREKRUSHNA DASH	2026-05-29	Date of disp. of not correctly furnished in ref.certificate as per FIRs detail.2.. page nos.15 and 16 partially legible.3. signature of executants not tally with C.T.

18	D-BLAPL/15889/2026	TAPOBANTA BARIK	2026-05-29	1.Petition not correctly addressed to Honorable Court 2.Paragraphs incorrectly mentioned in declaration of affidavit.
19	D-CRLREV/8288/2026	SUDIPTO PANDA	2026-05-29	1 Oriya undertaking not furnished.
20	D-BLAPL/15875/2026	BISWORANJAN SWAIN	2026-05-29	.Names In Capital Letters Of All The Signing Advocates Not Indicated
21	D-CRLREV/10755/2026	GOUTAM CHARAN ROUT	2026-05-29	Provision of Law not correctly furnished
22	D-CMP/24204/2026	AMIT PRASAD BOSE	2026-05-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
23	D-BLAPL/13232/2026	ALOK KUMAR PANDA	2026-05-29	14-NOT PROPERLY INDEXED. 1. Annexure-2 not mentioned in averment and page-13. 2.Address and mobile No. of victim mentioned in page-14 be redacted.
24	D-CRLREV/11292/2026	ASIT KUMAR OTTA	2026-05-29	1. Authentication fee of Rs 13.20/- not paid on C.copy annex-1 2.Authentication fee of Rs 3. 85/- not paid on C.copy Annex-2
25	D-WP(C)/24906/2026	ALOK KUMAR MOHAPATRA	2026-05-29	page no. 19 not available.
26	D-WP(C)/23887/2026	DR.PURUSOTTAM CHULI	2026-05-29	Page nos. 16 and17 not neat.
27	D-CRLREV/11324/2026	SASWATI SOUMYA SAHU	2026-05-29	1. Being aggrieved and good ground not mentioned .2 . Address of petitioner/ Informant not mentioned an affidavit. 3.Name of Informant /Victim need not be di sclosed in connection with Annexure -2 and 3 .
28	D-CONTC/16826/2026	ADV.	2026-05-29	i) Opp. party no.4 of the annexure -1 not made party in CONTC petition.
29	D-CRLA/12214/2026	KHUSBU PANIGRAHI	2026-05-29	1 Name of Informant/Victim /Relatives need not be disclosed and kept close in cover in annex-1 3 and 4
30	D-CONTC/16827/2026	ADV.	2026-05-29	i) Annexure-1 not marked in page no. 8.
31	D-CRLA/12772/2026	BIJAYA KUMAR MISHRA	2026-05-29	Put Up SR after redacting the name of Informant /Victim / Relatives from the petition.
32	D-WP(C)/24188/2026	AMITAV TRIPATHY	2026-05-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
33	D-WP(C)/24221/2026	SOUMYA JYOTI BISWAL	2026-05-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
34	D-CRLA/12746/2026	RAJAT KUMAR PANDA	2026-05-29	Code not indicated 1. Being aggrieved not mentioned in petition. 2. Signature of Represented through Natural father Guardian does not tally in V. nama as per Cause Title.

35	D-WP(C)/24616/2026	SUNIL KUMAR PANDA	2026-05-29	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.This case may be registered as CMP.
36	D-CRLA/12813/2026	ANITARANI PANDA	2026-05-29	Code Correct not indicated
37	D-CRLA/13740/2026	BIJAYA KUMAR RAGADA	2026-05-29	Put Up SR after redacting the name of Informant /Victim / Relatives from the petition.
38	D-WP(C)/24619/2026	SUNIL KUMAR PANDA	2026-05-29	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CMP.
39	D-CONTC/16976/2026	ADV	2026-05-29	i) Wp(c) no. and CONTC. no. along with date of disposal not mentioned in reference certificate.
40	D-BLAPL/15955/2026	JAGABANDHU SAHU	2026-05-29	i) Annexure-2 not mentioned in the petition.ii) Page no. 27 not legible.
41	D-BLAPL/15965/2026	SURYAKANTA DWIBEDI	2026-05-29	i) Defect regarding Nomenclature.
42	D-CONTC/23351/2026	ADV	2026-05-29	1. WPC case number not correctly furnished in para no.2
43	D-BLAPL/15966/2026	MADAN MOHAN SWAIN	2026-05-29	i) Page no. 15 not neat and Legible.
44	D-CRLA/13375/2026	RAJANI PRAVA	2026-05-29	1 Criminal Appeal not proper forum. 2 . put up SR after redacting the name of Victim /informant Relatives along with address from petition.
45	D-CMP/24529/2026	AJAYA KUMAR NANDA	2026-05-29	Name of op-10 not correct in CT.
46	D-BLAPL/15948/2026	SANTOSH KUMAR MAHANTY	2026-05-29	i) Page mark of index not tally with Book mark.
47	D-CRLA/14165/2026	SATYA NARAYAN MISHRA 4	2026-05-29	Name of Informant/ Victim / Relatives need not be disclosed and kept close in cover in Annex- 1 and 2
48	D-ABLAPL/15884/2026	ABHISHEK DASH	2026-05-29	1. Annexurer-1 not properly page marked in Index. 2..Subject Code incorrectly Mentioned
49	D-CRLA/14850/2026	SURYAKANTA DWIBEDI	2026-05-29	Name of the informant victim school reflected in the judgement be kept in cover.
50	D-ABLAPL/15885/2026	BHABANI SANKAR MISHRA	2026-05-29	1. Copy of Annexures-1 to 3 disclosing the name of Informant/ Victim be kept in cover.
51	D-BLAPL/15995/2026	LAMBODOR ACHARI	2026-05-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per index annex.3 not furnished in the petition.2. Year of the petitioner not tally with rej. order.
52	D-CONTC/16824/2026	ADV.	2026-05-29	i) Opp. party no.4 under annexure -1 not made party in CONTC petition.
53	D-ABLAPL/15840/2026	ARIJEET MISHRA	2026-05-29	ii) D- ABLAPL no. not mentioned on the sealed cover.
54	D-CRLREV/15674/2026	SANDIPANI NAYAK	2026-05-29	Authentication fee Rs 11 /- paid annex-6 2. Provision of Law not correctly furnished.3.

				CRLMP mentioned instead of CRLREV in index . 4. Pages -56 59 and 85 not legible
55	D-CRLMC/14292/2026	ALOK KUMAR PANDA	2026-05-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the Annex-2 and 3. 2. Annex-2 and 3 to be kept in closed cover. 3. Son of Informant not mentioned in Affidavit and V.nama. 4. After page no.14 one page i. e. page no. 8 to be redacted.
56	D-BLAPL/15980/2026	SURYAKANTA DASH	2026-05-29	. Name with address of the victim/ informant and relative ,reflected in the annex.2 and 3 be kept in cover.
57	D-ABLAPL/15834/2026	BAISHNAB CHARAN PATRA	2026-05-29	i) Annexure-1 not marked in page -7
58	D-CRLMC/15011/2026	ARUN KUMAR BEHERA	2026-05-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / Informant and Relative from the petition and Annexures.
59	D-BLAPL/16000/2026	PRASANTA KUMAR PRADHAN	2026-05-29	1. Date of rej.order vide annex.3 not tally with petition para.3. 2. Age of petitioner no.2 in C.T. , not tally with rej. order.
60	D-ABLAPL/15806/2026	RAJ KISHOR SWAIN	2026-05-29	Name with address of the informant reflected in the FIR be kept in cover.
61	D-CRLMP/15591/2026	ASTAMI TANDIA	2026-05-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.1 not attested.
62	D-BLAPL/15978/2026	PRASANNA KUMAR MISHRA	2026-05-29	page no.14 partially legible.
63	D-BLAPL/15977/2026	AKSHAYA KUMAR SAHOO	2026-05-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner being minor, not represented through his guardian in C.T. and he al so signed in v.nama. 2.Name with address of the informant reflected in the FIR be kept in cover.
64	D-CRLMC/15472/2026	PRATYUSHA NAIDU	2026-05-29	1. ABLAPL case number not correctly furnished in Reference certificate.
65	D-CRLMC/15506/2026	AMIT KUMAR PATRA	2026-05-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

66	D-ABLAPL/15860/2026	HAREKRUSHNA DASH	2026-05-29	. Name of the informant with address reflected in the petition be redacted.2 Name of the informant with address and mobile no. reflected in the FIR be kept in cover.
67	D-ABLAPL/15849/2026	NILAM SWAIN	2026-05-29	1. Authorization for another petitioner not furnished in the affidavit.
68	D-ABLAPL/15734/2026	AMITAV TRIPATHY	2026-05-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for SR after redacting yhr name of victim / informant from the petition.
69	D-ABLAPL/15782/2026	JYOTIRMAYA SAHOO	2026-05-29	1. NOMENCLATURE NOT CORRECTLY FURNISHED IN SYNOPSIS
70	D-RSA/23089/2026	SANGRAM KESHARI ROUT	2026-05-29	8-CAUSE TITLE NOT IN ORDER. 1.Vakalatnama properly stamped, Executed and accepted - No.HCBA Welfare Fee Of Rs.50/- not affixed.Two strangers executed the vakalat. 2. 1.C.Fee Payable Not furnished.2.Caste Certificate (S.T) be filed for exemption of C.Fee.Put up for further s.R after rectification for computing the period of limitation. 3. C.Copy Not Filed.
71	D-ABLAPL/15740/2026	DEEPAK DAS	2026-05-29	1. Name of the victim /informant and Relative need not be disclosed in connection with Annexure and kept in closed cover. 2. Redacted xerox copy of Annex-1 to be filed.
72	D-ABLAPL/15886/2026	RABI NARAYAN PANDA	2026-05-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. . Page nos.15 and 16 not neat.2.Mobile number of Informant/Victim to be redacted in page no.12
73	D-ABLAPL/15796/2026	JYOTIRMAYA SAHOO	2026-05-29	Name of the informant with address reflected in the FIR be kept in cover.
74	D-CRP/20470/2026	DEBADATTA MOHANTY	2026-05-29	Period of Delay 21 days.I.A for condonation of delay Not Filed.
75	D-ABLAPL/15804/2026	JYOTIRMAYA SAHOO	2026-05-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-BLAPL/15891/2026	JUGALA KISHORE PANDA	2026-05-29	Annexure-1 not properly paginated.
77	D-WP(C)/24395/2026	JANAKI KANTA MAHAPATRA	2026-05-29	.Receipt Showing Serv.copy To cg not Filed.

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 29-05-2026 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>